NATIONAL COMPANIOLAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL. BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP(IB) No.92/BB/ 2017	-	For hearing	Rule-4 of I&B	Satheesan Uthan & 2 Others Vs Oceanus Dwelling Pvt. Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE**

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

Sethulakshmi t.k.

PETITIONER.

1. SETHULAKSHMI, K.K.

JUDIA LAW LLP.

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Respondent

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present. Counsel for Petitioner has reported that talks on compromise, has failed. Matter is therefore listed for hearing finally on 27.02.2018. Counsel for Corporate Debtor is also directed to serve copy of objections on the Counsel for Petitioner.

Member (T)

Member (J)